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O.A.NO.131/2010

ORDER DATED 26.3.2010

CORAM:

THE HON'BLE SRI C.R.MOHAPATRA, ADMINISTRATIVE MEMBER

Heard Shri G.Rath, learned senior counsel for the applicant and U.B.Mohapatra, learned Senior Standing Counsel, on whom a copy of this O.A. has been served, appearing on behalf of the Respondents and perused the materials on record.

The applicant has challenged Annexure-A/11, by virtue of which his pay has been reduced from Rs.1400-2600/- to of Rs.1400-2300/- as per the directives of the Government of India, Ministry of Tourism, New Delhi (Annexure-A/10). In response to this, the applicant has preferred a representation dated 12.3.2010 through proper channel, addressed to the Secretary, Ministry of Tourism, Government of India, Transport Bhawan, 1-Sansad Marg, New Delhi – 110 001 (Respondent no.1). Since the time taken between the filing of representation and filing of this Original Application is hardly less than 15 days, it would be proper at this stage, as agreed to by parties, without going into the merit of the case, to direct Respondent No.1 to consider and dispose of the applicant's representation regarding grant of scale of pay to P.A. to Principal in the Institute of Hotel Management, Bhubaneswar, keeping in view the fact that in similar Institutions at Delhi, Hyderabad and Bangalore etc. P.As to Principals are still continuing in the scale of Rs.1400-2600/- as per the recommendations of the 4th Central Pay

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Commission with effect from 1.1.1986. This representation should be decided and decision thereon communicated to the applicant within a period of sixty days from the date of receipt of this order. Till then no recovery should take place. Ordered accordingly.

With the above observation and direction, this O.A. is disposed of at the stage of admission. No costs.

Send copies of this order along with copies of the O.A. to all the Respondents.


ADMINISTRATIVE MEMBER